

1	2	3	4
Tamil Nadu	41038	35371	Jan. 98
Tripura	557	487	Feb. 98
Uttar Pradesh	179554	126127	Feb. 95
West Bengal	35498	26692	Feb. 98
A & N Islands	148	140	Feb. 98
Chandigarh	11178	6470	Feb. 98
D & N Haveli	26	23	Feb. 98
Daman & Diu	58	30	Dec. 97
Delhi	43921	34043	Feb. 98
Lakshadweep	30	29	Feb. 98
Pondicherry	1348	1291	Feb. 98
<b>Total</b>	<b>1166072</b>	<b>899065</b>	

[Translation]

**Appointment of Second Labour Commission**

2033. DR. CHINTA MOHAN:  
SHRI SUSHIL KUMAR SHINDE:  
PROF. PREM SINGH CHANDUMAJRA:

Will the Minister of LABOUR be pleased to state:

(a) whether Labour Unions have demanded the appointment of Second Labour Commission;

(b) if so, the details thereof;

(c) the reaction of the Government thereto; and

(d) the time by which the decision is likely to be taken in this regard?

THE MINISTER OF POWER (SHRI P. R. KUMARAMANGALAM) : (a) Yes Sir.

(b) to (d) Labour Laws have been enacted over a period of time to address a number of issues which assumed importance and attracted pointed attention at a particular point of time. While many of these issues are of continued nature, some of these might have ceased to be of importance, hence the need for review of Labour policies, programmes and laws flowing from them. This question has also been discussed in the Tripartite meeting of the Standing Labour Committee and Indian Labour Conference and the Government has agreed, in principle, to have these laws reviewed by setting up a high powered body so as to ensure consistency of labour laws with the general changes taking place in the economic policy as also to provide for greater welfare of the working class.

[English]

**Non-Use of Blood Collected by IRCS**

2034. SHRI A. VENKATESH NAIK: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Government are aware that at a time when patients are dying for want of blood, over 200 units of blood collected from voluntary donors by Indian Red Cross Society has been disposed off as waste as their dates of use have been expired;

(b) if so, the reasons for not using the blood before the expiry date;

(c) the total units of blood collected by I.R.C.S. every year against the total requirement; and

(d) the steps being taken by the Government to check such wastage of blood?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DALIT EZHILMALAI) : (a) No, Sir.

(b) Does not arise.

(c) 40,000 to 50,000 units of blood is collected every year by the Blood Bank of Indian Red Cross Society, New Delhi.

(d) Does not arise.

**HIV Positive Pregnant Women Delivering Babies**

2035. PROF. P. J. KURIEN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Government are aware that the surveys across the country have revealed that nine out of ten HIV positive pregnant women in our country are not even aware of their HIV status;

(b) if so, whether the virus of HIV women not inflict injuries on the immune system of new-born children;

(c) if so, whether the World Health Organisation has predicted a devastating scenario in India with regard to HIV positive pregnant women delivering babies every year; and

(d) if so, the preventive measures being taken to check this malady?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DALIT EZHILMALAI) : (a) No, Sir.

(b) There is 30 to 50% chance of the virus of HIV positive women being transmitted to new born injuring the immune system of the child.